GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 1751

ANSWERED ON 28.11.2019

CONSERVATION OF RURAL WATER BODIES

1751. SHRI SUDHAKAR TUKARAM SHRANGARE SHRI SUNIL KUMAR SINGH

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has formulated any new plan for conservation of rural water bodies and ground water recharge across the country;
- (b) if so, the details thereof; and
- (c) the concrete steps taken by the Government for sustainability of drinking water supply in rural areas of the country including Latur district of Maharashtra and Chatra District of Jharkhand?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

(a) to (c) Government of India launched Jal Shakti Abhiyan which is a time bound campaign with a mission mode approach intended to improve water availability including ground water conditions in the water stressed blocks of 256 districts in India. In this regard, teams of officers from Central Government along-with technical officers from Ministry of Jal Shakti were deputed to visit water stressed districts and to work in close collaboration with district level officials to undertake suitable interventions for sustainable water management.

Water being a State subject, initiatives on water management including conservation and artificial recharge to ground water in the Country is primarily States' responsibility. The important measures taken by the Central Government for conservation, management of ground water and effective implementation of rain water harvesting in the country are at the following URL: http://mowr.gov.in/sites/default/files/Steps_to_control_water_depletion_Jun2019.pdf.

Rural water supply is a State subject and Government of India supplements the efforts of the States by providing financial and technical assistance. To enable every rural household to have Functional Household Tap Connection (FHTC) by 2024, Government of India has launched Jal Jeevan Mission (JJM), with an outlay of Rs.3.60 lakh Crore. This Mission, under the Department of Drinking Water and Sanitation, will focus on integrated demand and supply side management of water at the local level, including creation of local infrastructure for source sustainability like rainwater harvesting, groundwater recharge and management of household wastewater for reuse in agriculture.

Central Government supports construction of water harvesting and conservation works primarily through Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and Pradhan Mantri Krishi Sinchayee Yojana – Watershed Development Component (PMKSY-WDC).

As per Management Information System (MIS), the detailed works of renovation of traditional water bodies completed during last five years under MGNREGS including in Maharashtra and Jharkhand is given at **Annexure I.**

As per information received from Ministry of Rural Development, as on 31.10.2019, Rs. 17751.75 crore has been released to States including Maharashtra and Jharkhand as Central share for implementation under PMKSY-WDC. State wise details of watershed projects sanctioned, area covered by the projects and funds released as Central share are given at **Annexure-II**. Further, as per the information received from the States, between 2014-15 to 2019-20 (upto Sept. 2019), total 6,08,384 water harvesting structures were created/rejuvenated. State wise details are given at **Annexure-III**.

The total projects sanctioned and area covered by the projects in Latur district of Maharashtra and Chatra District of Jharkhand under WDC-PMKSY is as under:

| State | District | Total No. of Projects sanctioned | Area covered by the projects (in lakh hectare) |
|-------------|----------|----------------------------------|------------------------------------------------|
| Maharashtra | Latur | 41 | 1.70 |
| Jharkhand | Chatra | 6 | 0.34 |

Annexure referred to in reply to part (a) to (c) of Unstarred Question No. 1751 to be answered in Lok Sabha on 28.11.2019 regarding "Conservation of rural water bodies".

Details of works of renovation of traditional water bodies completed during last five years under Mahatma Gandhi NREGS:

| | Renovation of traditional water bodies | | | | | | |
|------------|----------------------------------------|---------|---------|---------|---------|---------|--|
| SI. No. | States/UTs | 2018-19 | 2017-18 | 2016-17 | 2015-16 | 2014-15 | |
| 1 | ANDAMAN AND NICOBAR | 1 | 3 | 6 | 10 | 4 | |
| 2 | ANDHRA PRADESH | 19196 | 10126 | 23091 | 15346 | 13714 | |
| 3 | ARUNACHAL PRADESH | 0 | 34 | 35 | 13 | 2 | |
| 4 | ASSAM | 591 | 588 | 366 | 286 | 333 | |
| 5 | BIHAR | 1637 | 1831 | 1353 | 1072 | 833 | |
| 6 | CHHATTISGARH | 4527 | 5944 | 6068 | 2722 | 3770 | |
| 7 | GOA | 5 | 27 | 88 | 103 | 97 | |
| 8 | GUJARAT | 4724 | 5429 | 5435 | 3007 | 1727 | |
| 9 | HARYANA | 410 | 445 | 645 | 272 | 400 | |
| 10 | HIMACHAL PRADESH | 706 | 527 | 595 | 553 | 632 | |
| 11 | JAMMU & KASHMIR | 509 | 1154 | 1127 | 1345 | 690 | |
| 12 | JHARKHAND | 198 | 955 | 5024 | 1519 | 1528 | |
| 13 | KARNATAKA | 6280 | 7450 | 8333 | 6917 | 6960 | |
| 14 | KERALA | 6410 | 9382 | 25757 | 23269 | 22607 | |
| 15 | LAKSHADWEEP | 0 | 1 | 0 | 0 | 1 | |
| 16 | MADHYA PRADESH | 3845 | 2867 | 2013 | 992 | 1976 | |
| 17 | MAHARASHTRA | 2518 | 2093 | 3409 | 2438 | 2035 | |
| 18 | MANIPUR | 25 | 52 | 103 | 42 | 73 | |
| 19 | MEGHALAYA | 144 | 201 | 264 | 152 | 152 | |
| 20 | MIZORAM | 247 | 157 | 26 | 74 | 39 | |
| 21 | NAGALAND | 1 | 50 | 30 | 29 | 3 | |
| 22 | ODISHA | 1893 | 4726 | 9417 | 4268 | 3511 | |
| 23 | PUDUCHERRY | 501 | 500 | 482 | 441 | 233 | |
| 24 | PUNJAB | 2243 | 2592 | 3402 | 2102 | 1802 | |
| 25 | RAJASTHAN | 2762 | 3288 | 6137 | 2985 | 3282 | |
| 26 | SIKKIM | 0 | 0 | 0 | 2 | 3 | |
| 27 | TAMIL NADU | 12433 | 47951 | 31757 | 35413 | 33736 | |
| 28 | TELANGANA | 977 | 1967 | 5695 | 526 | 387 | |
| 29 | TRIPURA | 133 | 463 | 976 | 2787 | 4814 | |
| 30 | UTTAR PRADESH | 9073 | 10104 | 13639 | 7769 | 6456 | |
| 31 | UTTARAKHAND | 1144 | 1225 | 672 | 516 | 359 | |
| 32 | WEST BENGAL | 9958 | 18851 | 21495 | 20511 | 17811 | |
| | Total | 93091 | 140983 | 177440 | 137481 | 129970 | |

Annexure referred to in reply to part (a) to (c) of Unstarred Question No. 1751 to be answered in Lok Sabha on 28.11.2019 regarding "Conservation of rural water bodies".

State-wise details of watershed projects sanctioned, area covered by the projects and funds released as Central share to States under WDC-PMKSY (as on 31.10.2019)

(Area in million ha, Amount in Rs. crore)

| Sl. No | State | Sanction (from 2009-10 to | oned | Central share released (from 2009-10 to 2019- | |
|-----------|-------------------|---------------------------|----------------------|--------------------------------------------------|--|
| NO | State | Total no. of Projects | Area of the projects | 20)# | |
| 1 | Andhra Pradesh* | 432 | 1.810 | 1060.68 | |
| 2 | Arunachal Pradesh | 156 | 0.467 | 244.33 | |
| 3 | Assam | 372 | 1.577 | 492.75 | |
| 4 | Bihar | 123 | 0.612 | 151.31 | |
| 5 | Chhattisgarh | 263 | 1.195 | 307.88 | |
| 6 | Gujarat | 610 | 3.103 | 1288.64 | |
| 7 | Haryana | 88 | 0.362 | 98.70 | |
| 8 | Himachal Pradesh | 163 | 0.840 | 283.58 | |
| 9 | Jammu & Kashmir^ | 159 | 0.652 | 230.82 | |
| 10 | Jharkhand | 171 | 0.911 | 191.52 | |
| 11 | Karnataka | 571 | 2.569 | 1894.70 | |
| 12 | Kerala | 83 | 0.423 | 109.30 | |
| 13 | Madhya Pradesh | 517 | 2.937 | 1497.49 | |
| 14 | Maharashtra | 1186 | 5.128 | 2413.95 | |
| 15 | Manipur | 102 | 0.491 | 149.10 | |
| 16 | Meghalaya | 96 | 0.236 | 173.03 | |
| 17 | Mizoram | 89 | 0.373 | 259.89 | |
| 18 | Nagaland | 111 | 0.476 | 539.15 | |
| 19 | Odisha | 310 | 1.700 | 1004.31 | |
| 20 | Punjab | 67 | 0.314 | 60.42 | |
| 21 | Rajasthan | 1025 | 5.764 | 2415.27 | |
| 22 | Sikkim | 15 | 0.066 | 22.08 | |
| 23 | Tamil Nadu | 270 | 1.368 | 924.94 | |
| 24 | Telangana* | 330 | 1.399 | 590.30 | |
| 25 | Tripura | 65 | 0.213 | 210.96 | |
| 26 | Uttarakhand | 65 | 0.346 | 131.08 | |
| 27 | Uttar Pradesh | 612 | 3.045 | 808.49 | |
| 28 | West Bengal | 163 | 0.693 | 197.08 | |
| | Total | 8214 | 39.07 | 17751.75 | |

[®] Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which has been amalgamated as the Watershed Development Component (WDC) of the PradhanMantriKrishiSinchayeeYojana (PMKSY) with effect from 2015-16.

including releases under the erstwhile IWMP

^{*}As per final audited details received from Andhra Pradesh and Telangana after bifurcation of erstwhile Andhra Pradesh.

[^]erstwhile Jammu & Kashmir

Annexure referred to in reply to part (a) to (c) of Unstarred Question No. 1751 to be answered in Lok Sabha on 28.11.2019 regarding "Conservation of rural water bodies".

State-wise details of WHS created/rejuvenated, additional area brought under irrigation and farmers benefitted under WDC-PMKSY during 2014-15 to 2019-20 (as on 30.09.2019)

| Sl. No | State | WHS created / Rejuvenated (in Nos.) | |
|--------|-------------------|-------------------------------------------|--|
| 1 | Andhra Pradesh** | 192501 | |
| 2 | Arunachal Pradesh | 588 | |
| 3 | Assam | 6445 | |
| 4 | Bihar | 4105 | |
| 5 | Chhattisgarh | 8075 | |
| 6 | Gujarat | 18575 | |
| 7 | Haryana | 3191 | |
| 8 | Himachal Pradesh | 9009 | |
| 9 | Jammu & Kashmir | 3458 | |
| 10 | Jharkhand | 3192 | |
| 11 | Karnataka | 28410 | |
| 12 | Kerala | 20766 | |
| 13 | Madhya Pradesh | 26543 | |
| 14 | Maharashtra | 10330 | |
| 15 | Manipur | 10851 | |
| 16 | Meghalaya | 2438 | |
| 17 | Mizoram | 8201 | |
| 18 | Nagaland | 2656 | |
| 19 | Odisha | 21186 | |
| 20 | Punjab | 336 | |
| 21 | Rajasthan | 101098 | |
| 22 | Sikkim | 169 | |
| 23 | Tamil Nadu | 51350 | |
| 24 | Telangana | 21220 | |
| 25 | Tripura | 2548 | |
| 26 | Uttar Pradesh | 22696 | |
| 27 | Uttarakhand | 17009 | |
| 28 | West Bengal | 11438 | |
| | Total | 608384 | |

Note: Provisional and subject to change (As per information received from States)

^{**}including achievements in convergence with MGNREGA in watershed area.